

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1631  
ANSWERED ON:10.08.2011  
MAPPING OF LAND ASSETS  
Jindal Shri Naveen

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government proposes to map all the land assets of the Department of Telecom;
- (b) if so, the details thereof alongwith the details of the assets transferred to BSNL, MTNL, TCIL, etc.;
- (c) the total land of the Ministry under encroachments/disputes;
- (d) the action being taken by the Government to remove the encroachments; and
- (e) the success achieved by the Government as a result thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) Yes, Madam.
- (b) The exercise of identification of the land assets of the Department of Telecommunications including its PSUs, reconciliation with the records of the revenue authorities, ownership and status of disputed/ encroached land assets has been undertaken by the Department of Telecommunications. GIS mapping and transfer of assets will be completed thereafter.
- (c) Reply is given in Annexure.
- (d) & (e) The matter has been taken up in courts/with local authorities.

**ANNEXURE**

The total land of the Ministry under encroachments/dispute in physical possession of MTNL/BSNL.

- (i) In physical possession of MTNL.

In MTNL Delhi : One plot of Gram Sabha measuring about 1897 sq. mt. is under encroachment at Nazafgarh.

In MTNL Mumbai : Land under Encroachment- 19,250 sq. mtrs.  
Land under Dispute- 10, 460 sq. mtrs.

- (ii) In physical possession of BSNL: 56 number of land/portion of lands are under encroachment.